

Read : Office note dated 25/10 /2021 and order passed thereon.

District Court, Thane
Date : 25/10 /2021

In view of the above, the I/c. Principal District and Sessions Judge, Thane is pleased to pass the following order.

ORDER

Following Judicial Officers & staff members are requested to attend the office for Urgent Remand/Judicial Work in District Court, Thane on the dates mentioned against their names for the period from 31/10/21 to 07/11/21 at 11.00 a.m. To 2.00 p.m.

DIWALI HOLIDAYS DUTIES FOR URGENT WORK - TIME - 11.00 A.M. TO 2.00 P.M. LIST OF THE STAFF MEMBERS Date : 31/10/2021 to 07/11/2021

Sr. No.	DAY & DATE	NAME OF THE JUDICIAL OFFICER	PARTICULARS OF STAFF	Work to be done	DESIGNATION
1	31/10/21 Sunday	Shri. G. P. Shirsat, Ad-hoc District Judge-1 and Additional Sessions Judge, Thane	Shri. V. G. Mali	In office	Supdt.
			Shri. D. J. Mahajan	In office	Jr.Clerk
			Shri. A. M. Bagade	In office	Comp.Clerk
			Smt. V.S.Nemavarkar	In Court	Steno
			Shri.M. N. Chaudhari	In Court	Jr. Clerk
			Shri.L.K. Pintambare	In Court	Peon
2	01/11/21 Monday अतिरिक्त	Shri. G. P. Shirsat, Ad-hoc District Judge-1 and Additional Sessions Judge, Thane	Shri. A. D. Bhandarkar	In office	Asstt.Supdt.
			Shri. S.S. Gaikwad	In office	Jr.Clerk
			Shri. Y. P. Joshi	In office	Comp.Clerk
			Smt. P. P. Garud	In Court	Steno
			Smt. R. S. Rasal	In Court	Sr. Clerk
			Shri.L.K. Pintambare	In Court	Peon
3	02/11/21 Tuesday धनत्रयोदशी	Shri. G. P. Shirsat, Ad-hoc District Judge-1 and Additional Sessions Judge, Thane	Shri. P. S. Bhate	In office	Supdt.
			Smt. K. M. Suryavanshi	In office	Jr.Clerk
			Shri. K. P. Kapadane	In office	Comp.Clerk
			Smt. H.R. Karnik	In Court	Steno
			Smt. R. S. Rasal	In Court	Sr. Clerk
			Shri.L.K. Pintambare	In Court	Peon

4	03/11/21 Wednesday अतिरिक्त	Shri. P. M. Gupta, District Judge-10 and Additional Sessions Judge, Thane	Shri. J. L. Shingole	In office	Asstt. Supdt.
			Shri. D. J. Mahajan	In office	Jr. Clerk
			Shri. K. P. Kapadane	In office	Comp. Clerk
			Smt. S. A. Vaidya	In Court	Steno
			Shri. M. P. Ratnakar	In Court	Sr. Clerk
			Shri. V. B. Handore	In Court	Peon
5	04/11/21 Thursday लक्ष्मीपुजन	Shri. P. M. Gupta, District Judge-10 and Additional Sessions Judge, Thane	Shri. S. N. Bhavsar	In office	Supdt.
			Shri. Arjun Mandave	In office	Jr. Clerk
			Shri. V. S. Kante	In office	Comp. Clerk
			Smt. A. V. Patel	In Court	Steno
			Shri. M. P. Ratnakar	In Court	Sr. Clerk
			Shri. V. B. Handore	In Court	Peon
6	05/11/21 Friday बलिप्रतिपदा दीपावली पाडवा	Shri. A. S. Pandharikar, Ad-hoc District Judge-2 and Additional Sessions Judge, Thane	Shri. V. G. Mali	In office	Supdt.
			Shri. P. K. Kumbhar	In office	Jr. Clerk
			Shri. A. S. Jadhav	In office	Comp. Clerk
			Smt. R. V. Deshpande	In Court	Steno
			Shri. V. K. Kale	In Court	Jr. Clerk
			Shri. S. T. Gharal	In Court	Peon
7	06/11/21 Saturday भाउबीज	Shri. S. S. Tambe, District Judge-8 and Additional Sessions Judge, Thane	Shri. P. M. Hajare	In office	Asstt. Supdt.
			Shri. P. V. Baviskar	In office	Jr. Clerk
			Shri. A. S. Jadhav	In office	Comp. Clerk
			Smt. S. V. Mehendale	In Court	Steno
			Shri. Mayur Gaikwad	In Court	Jr. Clerk
			Shri. A. M. Walhekar	In Court	Peon
8	07/11/21 Sunday	Shri. S. S. Tambe, District Judge-8 and Additional Sessions Judge, Thane	Shri. J. L. Shingole	In office	Astt. Supdt.
			Shri. D. J. Mahajan	In office	Jr. Clerk
			Shri. G. S. Mane	In office	Comp. Clerk
			Smt. R. S. Parab	In Court	Steno
			Shri. V. K. Gunjal	In Court	Jr. Clerk
			Shri. S. B. Vishe	In Court	Peon

"Diwali Holiday Remand Work" on 31/10/2021 in connection with M.C.O.C. Act shall be attended by Shri. V. Y. Jadhav, District Judge-3 and Additional Sessions Judge, Thane.

Diwali Holiday Remand Work" on 01/11/2021, 02/11/2021 and 03/11/2021 in connection with M.C.O.C. Act shall be attended by Shri. N. K. Brahme, District Judge-1 and Additional Sessions Judge, Thane.

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Diwali Holiday Remand Work" on 04/11/2021, 05/11/2021 and 06/11/2021 and 07/11/2021 in connection with M.C.O.C. Act shall be attended by Shri. H. M. Patwardhan, District Judge-2 and Additional Sessions Judge, Thane.

The staff member are allowed compensatory off as per rule.
All concerned to take note of the above order.



(N. K. Brahme)

I/c. Principal District & Sessions Judge,
Thane

No.Judl./ 10327 /2021
District & Sessions Court, Thane
Date : 25/10/2021

Copy forwarded with compliments for information and necessary action to :

- 1.The District Judge – ___ & Additional/Asstt. Sessions Judge, Thane.
- 2.The Adhoc District Judge – ___ & Additional Sessions Judge, Thane.
- 3.The Registrar, District & Sessions Court, Thane.
- 4.The District Government Pleader, Thane.
- 5.The President, Bar Association, Thane.
- 6.All Heads of Branches, District Court, Thane
(Admn./Insp./Estt./GOB/C.S./Writ/Record/C.&F./Muddemal/Liabrery/
Computer Section/Sr.Clerk- incharge of Govt. vehicle)
- 7.The Assistant Supdt. (Bench Clerk of the Principal District Judge,
Thane) District Court, Thane.
8. On Notice Board, District Court, Thane.

By order,



Registrar
District & Sessions Court
Thane

26 OCT 2021